

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/34129/2024 ARBA/19/2024	PRAMOD KUMAR DEO VS THE COMPETENT AUTHORITY AND L.A.O., ANGUL	ANUP KUMAR BOSE VS	// (//
2	D-BLAPL/23513/2024 BLAPL/8017/2024	DIBAKAR SAHU @ SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	//0 ADDL.SESSION JUDGE-CUM-SPL.JUDGE Spl/0000004/2024
3	D-BLAPL/23523/2024 BLAPL/8018/2024	SUBHAKANTA MISHRA VS STATE OF ODISHA	SUSANT KUMAR JENA VS	JAJPUR TOWN /264 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001756/2024
4	D-BLAPL/23535/2024 BLAPL/8019/2024	MINTU@SUVENDU SARDAR VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KUAKHIA /97 /2022 A.D.J.,JAJPUR(Jajapur) CT/0000071/2022
5	D-BLAPL/23543/2024 BLAPL/8020/2024	BIJAYA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
6	D-BLAPL/23524/2024 BLAPL/8021/2024	JAYANTA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA (2) VS	INDUSTRIAL ESTATE PS /139 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000504/2024
7	D-BLAPL/23547/2024 BLAPL/8022/2024	BIKASH MISHRA@BANA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /80 /2023 ASST SESSIONS JUDGE, JHARSGUDA(Jharsguda) CT/0000037/2024
8	D-BLAPL/23567/2024 BLAPL/8023/2024	RAJESH DIGAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	RAIKIA /22 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000018/2023
9	D-BLAPL/23568/2024 BLAPL/8024/2024	ANANTA SAHU@SIPUN VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /102 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000217/2024
10	D-BLAPL/23534/2024 BLAPL/8025/2024	SHYAMAL WASNIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BOUDH /106 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000017/2022
11	D-BLAPL/23580/2024 BLAPL/8026/2024	RAJKUMAR SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /132 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000837/2024

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12	D-BLAPL/23590/2024 BLAPL/8027/2024	SUNDARI BAG @ SUNDRIKA BAGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	GOLAMUNDA /40 /2024 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000048/2024
13	D-BLAPL/23660/2024 BLAPL/8028/2024	JAMBE DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /8 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000010/2021
14	D-BLAPL/23602/2024 BLAPL/8029/2024	KUNA BISOY @ BISOI VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /118 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000150/2024
15	D-BLAPL/23689/2024 BLAPL/8030/2024	TUKUNA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000002/2024
16	D-BLAPL/23691/2024 BLAPL/8031/2024	SAROJ KUMAR KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000001/2024
17	D-BLAPL/23628/2024 BLAPL/8032/2024	RABI NARAYAN BEHERA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	G.R.P.S.BALASORE /50 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000293/2024
18	D-BLAPL/23699/2024 BLAPL/8033/2024	MANAS BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /476 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000493/2024
19	D-BLAPL/23700/2024 BLAPL/8034/2024	KAILASH GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /174 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001079/2024
20	D-BLAPL/23635/2024 BLAPL/8035/2024	BHAGYADHAR NAYAK @ BHAGYABAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAR ST/0000185/2022
21	D-BLAPL/23601/2024 BLAPL/8036/2024	PANAMANI HEMBRAM VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KEONJHAR TOWN /138 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0000514/2024
22	D-BLAPL/23704/2024 BLAPL/8037/2024	CHAKARA SWAIN @ CHAKRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /108 /2013 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000704/2013
23	D-BLAPL/23707/2024	MANSUJAN MAJHI @ MOHAN MAJHI	SATYAJIT MOHAPATRA	KOMNA PS /1 /2024

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	BLAPL/8038/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000001/2024
24	D-BLAPL/23638/2024 BLAPL/8039/2024	GOURANGA MEHER VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /114 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000078/2024
25	D-BLAPL/23711/2024 BLAPL/8040/2024	SUDAM KANHAR VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 ADDL.SESSION JUDGE-CUM-SPL.JUDGE Spl/0000007/2024
26	D-BLAPL/23722/2024 BLAPL/8041/2024	PREMANANDA PODHA VS STATE OF ODISHA	BIDYADHAR SAHU VS	INDUASTRIAL,NISA /227 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000750/2024
27	D-BLAPL/23642/2024 BLAPL/8042/2024	BHASKAR SAGARIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /22 /2020 A.D.J.,JEYPORE(Koraput) CT/0000056/2024
28	D-BLAPL/23848/2024 BLAPL/8043/2024	MANOJ PALAI @ DIPU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JODAPADAR /126 /2024 JMFC, KANAS(Puri) GR/0000277/2024
29	D-BLAPL/23750/2024 BLAPL/8044/2024	SRINIBAS JENA @ SRINIBASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /633 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001022/2024
30	D-BLAPL/23751/2024 BLAPL/8045/2024	SAMBHU SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000260/2024
31	D-BLAPL/21002/2024 BLAPL/8046/2024	ANIKET TRIPATHY@TRIPATHI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /99 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000039/2021
32	D-BLAPL/21247/2024 BLAPL/8047/2024	SK. CHAND VS STATE OF ODISHA	PULLIN MARTHA VS	SPECIAL CRIME UNIT /7 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000364/2024
33	D-BLAPL/22609/2024 BLAPL/8048/2024	DURUJA NAHAK VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /238 /2024 A.D.J.,CHATRAPUR(Ganjam) Spl/0000014/2024
34	D-BLAPL/21254/2024 BLAPL/8049/2024	RAM SOREN VS STATE OF ODISHA	PULLIN MARTHA VS	SPECIAL CRIME UNIT /7 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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35	D-BLAPL/22753/2024 BLAPL/8050/2024	STATE OF ODISHA SUSHANTA BANCHHOR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	TR/0000364/2024 LAIKERA /41 /2023 ASST SESSIONS JUDGE, JHARSGUDA(J CT/0000075/2023
36	D-BLAPL/23321/2024 BLAPL/8051/2024	JAPAMALI BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	ASTARANGA /169 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000856/2024
37	D-BLAPL/21949/2024 BLAPL/8052/2024	RELIEF @ RELIPI BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	ATHAMALLIK /222 /2024 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000012/2024
38	D-BLAPL/23017/2024 BLAPL/8053/2024	BABUA @ BABLU @ CHIRANJIBI SWAIN VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	NIALI /85 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000077/2024
39	D-BLAPL/23060/2024 BLAPL/8054/2024	AMJAD KHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DARGHA BAZAR /202 /2023 2ND ADJ,CUTTACK(Cuttack) Spl/0000027/2023
40	D-BLAPL/23349/2024 BLAPL/8055/2024	PADMA CHARAN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
41	D-BLAPL/22348/2024 BLAPL/8056/2024	SUMESH SAHOO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001138/2024
42	D-BLAPL/23148/2024 BLAPL/8057/2024	AMULYA JENA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	PIPLI /261 /2015 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000108/2024
43	D-BLAPL/23376/2024 BLAPL/8058/2024	SURESH MARUTI PAWAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
44	D-BLAPL/23387/2024 BLAPL/8059/2024	S.MANIKANDAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	2(A)CC/0000038/2024 //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
45	D-BLAPL/23422/2024 BLAPL/8060/2024	AMIT @ ABHISHEK MAHANANDIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	2(A)CC/0000039/2024 KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024

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46	D-BLAPL/23437/2024 BLAPL/8061/2024	BINODINI MUDULI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /267 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000612/2024
47	D-BLAPL/23512/2024 BLAPL/8062/2024	MALAYA KANHAR VS STATE OF ODISHA	UDIT NARAYAN JENA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/000027/2024
48	D-BLAPL/23429/2024 BLAPL/8063/2024	SURESH NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
49	D-BLAPL/23527/2024 BLAPL/8064/2024	GITANJALI DIGAL VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000072/2024
50	D-BLAPL/23528/2024 BLAPL/8065/2024	GILESWAR RANA @ GELESWAR RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /88 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000322/2024
51	D-BLAPL/21884/2024 BLAPL/8066/2024	BHIMASEN PALAI @ PALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /124 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000180/2024
52	D-BLAPL/23550/2024 BLAPL/8067/2024	SANIA @ DEBASHIS DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /851 /2022 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) Spl/0000424/2022
53	D-BLAPL/23152/2024 BLAPL/8068/2024	RAJESH BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /226 /2020 A.D.J.,PADAMPUR(Bargarh) CT/0000049/2021
54	D-BLAPL/23578/2024 BLAPL/8069/2024	SRIDHAR MUNDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	PURUNAKOTE /10 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Angul) GR/0000177/2024
55	D-BLAPL/23552/2024 BLAPL/8070/2024	SUJAY SARKAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BASUDEVPUR /535 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000024/2024
56	D-BLAPL/23579/2024 BLAPL/8071/2024	DHANAR JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000085/2022
57	D-BLAPL/23576/2024	BABUL NAYAK	BASANTA KUMAR NAYAK	KHURDA MODEL /717 /2023

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	BLAPL/8072/2024	VS STATE OF ODISHA	VS	2ND A.D.J,KHURDA(Khordha) ST/0000050/2024
58	D-BLAPL/23318/2024 BLAPL/8073/2024	ANIRUDH CHOUDHURY VS STATE OF ODISHA	PRATIK NAYAK VS	MANCHESWAR P.S. /342 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001161/2024
59	D-BLAPL/23596/2024 BLAPL/8074/2024	ABHISHEK CHOUBEY VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /178 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000017/2024
60	D-BLAPL/23327/2024 BLAPL/8075/2024	SK. JAMIL VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SAHID NAGAR P.S. /59 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000094/2020
61	D-BLAPL/21444/2024 BLAPL/8076/2024	MITHUN DALABEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /70 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000077/2023
62	D-BLAPL/23536/2024 BLAPL/8077/2024	ABHISHEK MALLIA @ TUPU VS STATE OF ODISHA	AKASH BHUYAN VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha) CT/0000099/2022
63	D-BLAPL/23456/2024 BLAPL/8078/2024	DRIVER NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /495 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000826/2024
64	D-BLAPL/23533/2024 BLAPL/8079/2024	RAJU @ RAJESH @ SK. SARAFAT VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BINJHARPUR /42 /2018 A.D.J.,JJPUR(Jajapur) CT/0000176/2018
65	D-CMP/30109/2024 CMP/865/2024	GOBINDA CHANDRA RATH VS GOURANGA CHARAN NANDA	RAJESH RANJAN SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000623/2021
66	D-CMP/33961/2024 CMP/866/2024	SHYAM SUNDER SANDHA VS RANGAMANI GOUDA@SANDHA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000056/2018
67	D-CMP/33437/2024 CMP/867/2024	UPENDRA MAHANAND VS MAHADEV DUTIACHAND	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000060/2020
68	D-CMP/32793/2024 CMP/868/2024	SITANSU MOULI MOHANTY VS	PRINCE PATNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CMP/32096/2024 CMP/869/2024	SOUMYA PRAKASH MOHANTY SITA DASH VS BASANTA KUMAR DASH	MAHESWAR MOHANTY VS	CS/0000403/2021 // DIST.&SESSIONS JUDGE,KENDRAPARA
70	D-CONTC/33555/2024 CONTC/5986/2024	HARE KRUSHNA BISOI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// () //
71	D-CONTC/33829/2024 CONTC/5987/2024	SK.MEHERBAN VS ANUPA KUMAR BEHERA, TAHASILDAR REMUNA	RAGHUNATH DASMOHAPATRA VS	// () //
72	D-CONTC/33872/2024 CONTC/5988/2024	SRIHARI MOHANTA VS DURJYADHAN BEHERA, ADDL. CHIEF ENGR. I/C CHIEF CONSTRUCTION ENGR. RURAL WORKS	ADV. VS	// () //
73	D-CONTC/33512/2024 CONTC/5989/2024	MAHENDRA PRASAD MOHAPATRA VS VIPUL GOEL, JOINT SECRETARY (ARI), MINISTRY OF MSME	ADV. VS	// () //
74	D-CONTC/33681/2024 CONTC/5990/2024	RASHBIHARI PALEI VS ANU GARG, IAS	ADV. VS	// () //
75	D-CONTC/33686/2024 CONTC/5991/2024	SANDEEP KUMAR GHADEI VS USHA PADHI, IAS	ADV. VS	// () //
76	D-CONTC/33712/2024 CONTC/5992/2024	UPENDRANATH DAS VS DEBIDUTTA BISWAL, IFS	ADV. VS	// () //
77	D-CONTC/33673/2024 CONTC/5993/2024	RABI NARAYAN SAHOO VS VIVEK KUMAR, IFS	ADV. VS	// () //
78	D-CONTC/23042/2024 CONTC/5994/2024	PREMANANDA DHURUA VS ANU GARG, I.A.S.	ADV VS	// () //
79	D-CONTC/33215/2024 CONTC/5995/2024	TUNA SAHOO VS SUBHRA SUCHISMITA MOHAPATRA, RANGE OFFICER,CHHENDIPADA	ADV VS	// () //

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80	D-CONTC/33264/2024 CONTC/5996/2024	SEVA SCHOOL FOR THE DIVYANGA, BBSR VS S.ASWATI, IAS	ADV. VS	// () //
81	D-CONTC/33490/2024 CONTC/5997/2024	JAYANTA KUMAR DASH VS ASWATHY S., IAS	ADV. VS	// () //
82	D-CONTC/33919/2024 CONTC/5998/2024	RUDRANARAYAN MISHRA VS SUBRAT SATAPATHY, I.G REGISTRATION, ODISHA	BIBEKANANDA BHUYAN VS	// () //
83	D-CONTC/32498/2024 CONTC/5999/2024	SANJEEB KUMAR PATNAIK VS SANJAY KUMAR SWAIN, IFS	ADV. VS	// () //
84	D-CONTC/33676/2024 CONTC/6000/2024	INDRAMANI NAIK VS ANU GARG, IAS	ADV. VS	// () //
85	D-CONTR/23416/2024 CONTR/29/2024	AMARENDRA MISHRA VS PRATEEK SINGH, IPS	ADV. VS	//0 () //
86	D-CRLA/22996/2024 CRLA/776/2024	NIRANJAN DEHURY VS STATE OF ODISHA(VIG.)	RAMANIKANTA PATTANAIAK VS	CUTTACK VIGILANCE /39 /2012 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000010/2013
87	D-CRLA/23188/2024 CRLA/777/2024	DIPAK KUMAR NAYAK@DEEPAK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	NAYAPALLI P.S. /443 /2015 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000188/2015
88	D-CRLA/23250/2024 CRLA/778/2024	CHULA MEHER@SUSHANTA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /77 /2021 SPL.JUDGE PATNAGARH(Balangir) Spl/0000007/2021
89	D-CRLA/23293/2024 CRLA/779/2024	TANMAY KUMAR DAS@TAPU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BAISINGA /34 /2023 DISTRICT & SESIONS JUDGE,BARIPADA Spl/0000012/2023
90	D-CRLA/23673/2024 CRLA/780/2024	ANNAPURNA MISHRA VS STATE OF ODISHA(VIG.)	MD. G.MADANI VS	BALASORE VIGILANCE /2 /2010 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000042/2011
91	D-CRLA/22307/2024	JADU@JATINDRANATH MOHANTA	NILA MADHAB PRAHARAJ	MURUDA /127 /2021

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	CRLA/781/2024	VS STATE OF ODISHA	VS	A.D.J.,BARIPADA(Mayurbhanj) ST/0000224/2021
92	D-CRLA/23537/2024 CRLA/782/2024	SANIA @ KAMALAKANTA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /45 /2016 AD HOC ADDL.SESIONS JUDGE (FTSC) ST/0000003/2017
93	D-CRLMA/22926/2024 CRLMA/140/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /199 /2018 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000891/2018
94	D-CRLMA/22936/2024 CRLMA/141/2024	RAMAKANTA PATTANAIAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	RANPUR /214 /2013 () //
95	D-CRLMC/20923/2024 CRLMC/2956/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000275/2017
96	D-CRLMC/20140/2024 CRLMC/2957/2024	BASUDEV SETHI VS STATE OF ODISHA	SUSHANTA HARI CHANDAN VS	MALGODOWN /212 /2017 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001797/2017
97	D-CRLMC/20948/2024 CRLMC/2958/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000277/2017
98	D-CRLMC/20952/2024 CRLMC/2959/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000278/2017
99	D-CRLMC/23260/2024 CRLMC/2960/2024	SIDHANTA KUMAR PRUSTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	ITAMATI /24 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000004/2024
100	D-CRLMC/21312/2024 CRLMC/2961/2024	AJAYA @ AJAY KUMAR PARIDA @ TUNA VS STATE OF ODISHA	MIHIR KANTA RATH VS	RANPUR /149 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000224/2024
101	D-CRLMC/23383/2024 CRLMC/2962/2024	BATAKRUSHNA MALLIK VS SONALI MALIKA MAMINA	PRAMOD KUMAR ROUT VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cutta CRL.EXN/0000050/2022
102	D-CRLMC/21313/2024 CRLMC/2963/2024	ANUSAYA@ ANUSAYA PARIDA VS	BIPIN KUMAR NAYAK VS	RANPUR /148 /2024 J.M.F.C.,RANPUR(Nayagarh)

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103	D-CRLMC/23131/2024 CRLMC/2964/2024	STATE OF ODISHA BRAHMANANDA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GR/0000223/2024 DUNGURIPALI /270 /2022 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000181/2022
104	D-CRLMC/23419/2024 CRLMC/2965/2024	STATE OF ODISHA ASHOK KUMAR MAHARANA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000005/2020
105	D-CRLMC/23604/2024 CRLMC/2966/2024	STATE OF ODISHA AJAY SETHY @ GHAUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /126 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000759/2022
106	D-CRLMC/23623/2024 CRLMC/2967/2024	STATE OF ODISHA DIPAK KUMAR MURJANI VS STATE OF ODISHA	AMITABH MISHRA VS	SAMBALPUR TOWN /279 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000789/2023
107	D-CRLMC/23627/2024 CRLMC/2968/2024	STATE OF ODISHA DIPAK KUMAR MURJANI VS STATE OF ODISHA	AMITABH MISHRA VS	SAMBALPUR TOWN /279 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000737/2023
108	D-CRLMC/23703/2024 CRLMC/2969/2024	STATE OF ODISHA PROF. (DR.) RABINDRA KUMAR JENA VS STATE OF ODISHA(VIG.)	P.PARIJA VS	CUTTACK VIGILANCE /19 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000064/2017
109	D-CRLMC/22329/2024 CRLMC/2970/2024	DURGA PRASAD SATAPATHY VS STATE OF ODISHA	SITARAM SATAPATHY VS	BHUBANESWAR VIGILANCE /6 /2008 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000023/2011
110	D-CRLMC/22732/2024 CRLMC/2971/2024	STATE OF ODISHA DIPAK KUMAR TURUK@DIPAK TURUK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko ICC/0000053/2015
111	D-CRLMC/23206/2024 CRLMC/2972/2024	STATE OF ODISHA AMIYA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /65 /2015 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000005/2016
112	D-CRLMC/23263/2024 CRLMC/2973/2024	STATE OF ODISHA(VIG.) AMIYA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /1 /2016 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000006/2016
113	D-CRLMC/20999/2024 CRLMC/2974/2024	STATE OF ODISHA(VIG.) DILESWAR MALLICK VS STATE OF ODISHA	HAREKRUSHNA BABU VS	SASON /94 /2022 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0001359/2022

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114	D-CRLMC/23258/2024 CRLMC/2975/2024	SUBHRAKANTA JENA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHARABEL NAGAR P.S. /20 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000080/2024
115	D-CRLMC/23368/2024 CRLMC/2976/2024	RAMESH KUMAR PANDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /332 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000736/2022
116	D-CRLMC/23431/2024 CRLMC/2977/2024	ABHI KIMBAKA @ KREPUTIKA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 A.D.J., GUNUPUR(Rayagada) TR/0000006/2020
117	D-CRLMC/23441/2024 CRLMC/2978/2024	SIBA PRASAD JENA@SIBA SHANKAR JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	KODALA /74 /2020 ADJ,KODALA(Ganjam) ST/0000090/2023
118	D-CRLMC/23887/2024 CRLMC/2979/2024	PRAKASH KUMAR SETHI VS STATE OF ODISHA	PRATEIK PARIJA VS	DHENKANAL SADAR /384 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000677/2024
119	D-CRLMC/22613/2024 CRLMC/2980/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /141 /2010 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000367/2010
120	D-CRLMC/23468/2024 CRLMC/2981/2024	TUNA PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BADAGODA P.S. /361 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000351/2023
121	D-CRLMC/23481/2024 CRLMC/2982/2024	MINI SAHU@SAHOO VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAİK VS	KORAPUT VIGILANCE /53 /2014 SPL. JUDGE (VIG),BHAWANIPATNA(Ka) GR/0000029/2014
122	D-CRLMC/23426/2024 CRLMC/2983/2024	APARAJITA MAJHI@MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000006/2020
123	D-CRLMC/23476/2024 CRLMC/2984/2024	SUBHADRA BHOLA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /182 /2019 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000099/2019
124	D-CRLMC/23343/2024 CRLMC/2985/2024	SANDHYARANI BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 A.D.J.,KHURDA(Khordha) TR/0000019/2022
125	D-CRLMC/23520/2024	MANAS RANJAN ROUT	SATYA RANJAN MULIA	DHENKANAL SADAR /251 /2016

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	CRLMC/2986/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,DHENKA CT/0000154/2024
126	D-CRLMC/23585/2024 CRLMC/2987/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	RAYAGADA TOWN /117 /2013 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000330/2013
127	D-CRLMC/22739/2024 CRLMC/2988/2024	SASANKA SEKHAR DAS VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /399 /2015 J.M.F.C.,PIPLI(Puri) GR/0000564/2015
128	D-CRLMC/23702/2024 CRLMC/2989/2024	KAMALA SWAIN @ TIRKEY VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S.(BBSR) /30 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001451/2022
129	D-CRLMP/21482/2024 CRLMP/1175/2024	SANDHYA RANI SAMAL VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	Tantiapal Marine /57 /2024 (//
130	D-CRLMP/23018/2024 CRLMP/1176/2024	PRAVATI MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	AIR FIELD P.S. /144 /2020 (//
131	D-CRLMP/23558/2024 CRLMP/1177/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 (//
132	D-CRLREV/19284/2024 CRLREV/392/2024	PRASANNA KUMAR MISHRA VS SANDHYA RANI MISHRA	SATYABRATA DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000042/2023
133	D-CRLREV/22912/2024 CRLREV/393/2024	PREETI BAI VS JAGDISH CHANDRA JENA	NITYANANDA BEHURIA VS	/ /0 A.D.J.,TALCHER(Anugul) CRA/0000008/2022
134	D-CRLREV/23035/2024 CRLREV/394/2024	ANUP KUMAR MISHRA VS STATE OF ODISHA(VIG)	SOU MENDRA PATTANAIAK VS	CUTTACK VIGILANCE /57 /2009 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000051/2016
135	D-CRLREV/23518/2024 CRLREV/395/2024	MOHD. AMIR KHAN VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	G.R.P.S.BALASORE /64 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000275/2023
136	D-CRLREV/22482/2024 CRLREV/396/2024	SUBHAM RAY VS	ANSUMAN BHUYAN VS	/ /0 3RD ADJ BHUBANESWAR(Khordha)

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137	D-EXP/32334/2024 EXP/18/2024	BAIJAYANTI PALTASINGH@RAY JAGADISH PRADHAN VS SUB COLLECTOR, NUAPADA	ADV. VS	CRA/0000002/2024 // ()
138	D-EXP/33549/2024 EXP/19/2024	RAMA NATH MAHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	// () //
139	D-FAO/31858/2024 FAO/358/2024	D.M, ORIENTAL INSURANCE CO.LTD., ANGUL VS MADHUSUDAN SAMAL	RIMJHIMBALA PATI VS	// COMMISSIONER.FOR WORKMENS COM EC/0000007/2019
140	D-FAO/34138/2024 FAO/359/2024	SEBIKA PARHI VS ADDITIONAL DISTRICT MAGISTRATE BALASORE CUM COMPETENT AUTHORITY UNDER O.P.I.D	DEVASHIS PANDA VS	// O.P.I.D,BALASORE(Baleshwar) CMC/0000003/2017
141	D-LAA/31477/2024 LAA/26/2024	CHIEF ELECTRICAL ENGINEER,RAILWAY ELECTRIFACATION P.M,KOLKATA VS TARUN KUMAR ROUT	BIRENDRA PARDHI,C.G.C VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) LA/0000152/2002
142	D-LAA/31479/2024 LAA/27/2024	CHIEF ELECTRICAL ENGINEER,RAILWAY ELECTRIFACTION P.M.,S.E.RAILWAY VS TARUN KUMAR ROUT	BIRENDRA PARDHI,C.G.C VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) LA/0000151/2002
143	D-MACA/33481/2024 MACA/789/2024	KAMALESH NAYAK VS MANASH RANJAN BEHERA	PRADEEP KUMAR MISHRA VS	// II MACT,CUTTACK(Cuttack) Mac/0000278/2015
144	D-MACA/33969/2024 MACA/790/2024	STATE OF ODISHA VS LOPINTI MENAKA	KARUNAKAR DAS, A.S.C. VS	// DISTRICT AND SESSIONS JUDGE,GAJA Mac/0000003/2021
145	D-MACA/29355/2024 MACA/791/2024	LIBERTY GENERAL INSURANCE CO. L.T.D. VS JOSHNA NAYAK	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000046/2022
146	D-MACA/29489/2024 MACA/792/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS DEEPAK KUMAR JENA	ANUPAM DASH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000149/2018
147	D-MACA/29490/2024 MACA/793/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. VS ABRAT TEJI	ANUPAM DASH VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000064/2022

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148	D-MACA/32352/2024 MACA/794/2024	UNITED INDIA INSURANCE CO.LTD.BBSR VS RUNUBALA PATTANAİK	SANTOSH KUMAR MOHANTY VS	// V MACT,KHURDA(Khordha) Mac/0000027/2019
149	D-MACA/33787/2024 MACA/795/2024	SANATAN CHAMPATI VS S.V.RAJ KUMAR	SATYABAN SAHOO VS	// V MACT,KHURDA(Khordha) Mac/0000122/2016
150	D-MSA/30347/2024 MSA/30/2024	ORISSA MILLENNIUM EDUCATION TRUST,BBSR VS JOINT DIRECTOR.ENFORCEMENT DIRECTORATE,WEST BENGAL	GOURI MOHAN RATH VS	// () //
151	D-OTAPL/32808/2024 OTAPL/35/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS SATISH KUMAR SUBUDHI	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
152	D-RPFAM/31485/2024 RPFAM/221/2024	KANCHARANA @ PALAVALASA TOYAJAKSHI VS KANCHARANA UMA MAHESWARA RAO	RABINDRA NATH PRUSTY VS	// FAMILY COURT AT PARALAKHEMUNDA Cp/0000002/2024
153	D-RSA/27289/2024 RSA/277/2024	BISHNU PRIYA NATH VS MANOJ KUMAR SAHU	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000078/2017
154	D-RSA/33748/2024 RSA/278/2024	ANTARAM AGRAWAL VS GOPAL PRASAD AGRAWAL	RAMESH AGARWAL VS	// SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) RFA/0000026/2021
155	D-RSA/32410/2024 RSA/279/2024	GOPAL CHARAN MOHARANA VS SAILABALA SATPATHY	NARAYAN PRASAD PARIJA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000032/2023
156	D-RSA/28337/2024 RSA/280/2024	BANITA DASH VS PRINCIPAL, GOVT.AUTONOMOUS COLLEGE, BHAWANIPATNA, KALAHANDI	SAROJANANDA MISHRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000043/2022
157	D-RSA/34104/2024 RSA/281/2024	CHABALU RAM KRISHNA @ CH RAMA KRISHNA RAO VS SRI SRI VENKATESWAR MOHAPRABHU	TANMAY MISHRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000006/2021
158	D-RSA/32518/2024 RSA/282/2024	NILARATAN MOHANTA VS MUKTEWAR MOHANTA	SWARUP KUMAR PATNAİK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0003452/2016
159	D-RVWPET/31805/2024	YUDHISTHIRA SETHI	KHIROD KUMAR SWAIN	//

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	RVWPET/175/2024	VS STATE OF ODISHA	VS	() //
160	D-TRP(C)/31351/2024 TRP(C)/231/2024	BANITA BEHERA VS JITU MOHAKUDA	ANUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000198/2024
161	D-TRP(C)/32377/2024 TRP(C)/232/2024	SUSMITA DAS VS SRIKANTA DAS	SK. ZAFARULLA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000088/2024
162	D-TRP(C)/33733/2024 TRP(C)/233/2024	AMRITA PRIYADARSINI MOHAPATRA VS ABINASH BARIK	RANJAN KUMAR NAYAK VS	// JUDGE FAMILY COURT,BALASORE(Bal CMA/0000051/2023
163	D-TRPCRL/22420/2024 TRPCRL/62/2024	JUNILLITBALA SUBUDHI VS NIHAR RANJAN NAYAK	ALOK KUMAR PANDA VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) MISCA/0000006/2021
164	D-TRPCRL/22597/2024 TRPCRL/63/2024	SUDESHNA MOHAPATRA VS ANITA PANI	SUDEEP KUMAR SARANGI VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug CRMC/0000252/2023
165	D-WA/33281/2024 WA/2225/2024	STATE OF ODISHA VS SUMITRA MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
166	D-WA/33299/2024 WA/2226/2024	STATE OF ODISHA VS KRISHNA CHANDRA PADHI	AMIYA KUMAR MISHRA, A.G.A. VS	// () //
167	D-WA/33458/2024 WA/2227/2024	STATE OF ODISHA VS BHAGIRATHI MALIK	TAPAS KUMAR PRAHARAJ, S.C. VS	// () //
168	D-WA/33321/2024 WA/2228/2024	STATE OF ODISHA VS D.GOURI PRASAD PATNAIK	AMIYA KUMAR MISHRA, A.G.A. VS	// () //
169	D-WA/33462/2024 WA/2229/2024	STATE OF ODISHA VS NIRAJA KANTA PRADHAN	TARUN PATNAIK, A.S.C. VS	// () //
170	D-WA/33325/2024 WA/2230/2024	STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// ()

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171	D-WA/33459/2024 WA/2231/2024	KABIRAJ PALEI STATE OF ODISHA VS KHIROD KUMAR MOHAPATRA	TAPAS KUMAR PRAHARAJ, S.C. VS	// // 0 //
172	D-WA/33460/2024 WA/2232/2024	STATE OF ODISHA VS BASUDEV DASH	TAPAS KUMAR PRAHARAJ,S.C. VS	// 0 //
173	D-WA/33463/2024 WA/2233/2024	STATE OF ODISHA VS GADADHAR BEHERA	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
174	D-WA/32951/2024 WA/2234/2024	STATE OF ODISHA VS ABHAYA KUMAR SAHU	SANGRAM JENA, A.G.A. VS	// 0 //
175	D-WA/33975/2024 WA/2235/2024	STATE OF ODISHA VS SARATA KUMAR DWIBEDI	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
176	D-WA/33461/2024 WA/2236/2024	STATE OF ODISHA VS GANESH PRASAD SAHOO	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
177	D-WA/33327/2024 WA/2237/2024	STATE OF ODISHA VS CHAITANYA BARIK	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
178	D-WA/33392/2024 WA/2238/2024	SECRETARTY, ODISHA STATE WARE HOUSING CORPORATION, BBSR VS P.LABA REDDY	BIJAYA KUMAR DASH VS	// 0 //
179	D-WA/32969/2024 WA/2239/2024	STATE OF ODISHA VS RAMESH CHANDRA MOHANTY	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
180	D-WA/33394/2024 WA/2240/2024	STATE OF ODISHA VS BINOD BIHARI SAMANTARAY	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
181	D-WA/33432/2024 WA/2241/2024	STATE OF ODISHA VS SATYA NARAYAN ACHARYA	TARUN PATNAIK,A.S.C VS	// 0 //

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182	D-WA/32971/2024 WA/2242/2024	STATE OF ODISHA VS DHANANJAYA PRADHAN	SANGRAM JENA, A.G.A. VS	// 0 //
183	D-WA/33455/2024 WA/2243/2024	STATE OF ODISHA VS ASHOK KUMAR DAS @ DASH	TARUN PATNAIK, A.S.C. VS	// 0 //
184	D-WA/33457/2024 WA/2244/2024	STATE OF ODISHA VS SESHADEV MOHANTY	TARUN PATNAIK, A.S.C. VS	// 0 //
185	D-WA/33064/2024 WA/2245/2024	STATE OF ODISHA VS JYOTSHNAMAYEE MOHANTY	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
186	D-WA/33117/2024 WA/2246/2024	STATE OF ODISHA VS DUSMANTA KUMAR NAYAK	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
187	D-WA/33368/2024 WA/2247/2024	STATE OF ODISHA VS DHARANIDHAR BEHERA	SANGRAM JENA,A.G.A VS	// 0 //
188	D-WA/33380/2024 WA/2248/2024	STATE OF ODISHA VS RAJANI KANTA TRIPATHY	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
189	D-WA/33693/2024 WA/2249/2024	STATE OF ODISHA VS KANAKALATA SARANGI	SANGRAM JENA,A.G.A VS	// 0 //
190	D-WA/34003/2024 WA/2250/2024	STATE OF ODISHA VS MANAGING COMMITTEE OF CHHAMOUZA BIDYAPITHA,BIDYADHARPUR	DEBASIS MOHAPATRA,A.G.A VS	// 0 //
191	D-WP(C)/30819/2024 WP(C)/19327/2024	RANJANA RATHNA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
192	D-WP(C)/30824/2024 WP(C)/19328/2024	ANUPAM UDIPTAM KUMAR JENA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
193	D-WP(C)/32465/2024	BIREN KUMAR SETHY	NIRANJAN LENKA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/19329/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33112/2024 WP(C)/19330/2024	KAMALA KANTA PARIDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
195	D-WP(C)/30826/2024 WP(C)/19331/2024	LUIS NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
196	D-WP(C)/32472/2024 WP(C)/19332/2024	KUNAL KISHORE DAS VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
197	D-WP(C)/33826/2024 WP(C)/19333/2024	BHARAT VERMA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
198	D-WP(C)/30827/2024 WP(C)/19334/2024	NABIN SABAR VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
199	D-WP(C)/32957/2024 WP(C)/19335/2024	EKADASI NAIK VS REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
200	D-WP(C)/33935/2024 WP(C)/19336/2024	PRUTHWEERAJ PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
201	D-WP(C)/30832/2024 WP(C)/19337/2024	ARATI BHUYAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
202	D-WP(C)/30835/2024 WP(C)/19338/2024	SURESH KUMAR LIMA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
203	D-WP(C)/33417/2024 WP(C)/19339/2024	CHHABI SWAIN VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
204	D-WP(C)/33379/2024 WP(C)/19340/2024	SUDAM BEHERA VS	AMITAV DAS VS	// 0

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205	D-WP(C)/30838/2024 WP(C)/19341/2024	COLLECTOR AND D.M. KENDRAPARA BRUNDABAN DALAI VS STATE OF ODISHA	UMAKANT SAHOO VS	// // 0 //
206	D-WP(C)/33354/2024 WP(C)/19342/2024	M/S. GANPATI PIPES AND INDUSTRIES PVT. LTD., BALASORE VS THE COMNR, CGST AND CENTRAL EXCISE, BBSR	VIVEKANANDA JENA VS	// 0 //
207	D-WP(C)/33421/2024 WP(C)/19343/2024	PRABHAKAR ROUT VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
208	D-WP(C)/33492/2024 WP(C)/19344/2024	BIJAYA KUMAR KAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
209	D-WP(C)/33351/2024 WP(C)/19345/2024	RAMA CHANDRA BHATRA VS ADDL.CHIEF SECRETARY , FOREST ENVIROMENT AND CLIMATE CHANGE DEPARTMENT , KHURDA	RABINDRA KUMAR PATNAIK VS	// 0 //
210	D-WP(C)/33399/2024 WP(C)/19346/2024	NIRUPAMA MOHAPATRA VS COLLECTOR AND D.M.KENDRAPARA	AMITAV DAS VS	// 0 //
211	D-WP(C)/30862/2024 WP(C)/19347/2024	BIMAL KUMAR AGARWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
212	D-WP(C)/33403/2024 WP(C)/19348/2024	MAHANI BEHERA VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
213	D-WP(C)/31051/2024 WP(C)/19349/2024	SASHIKANTA MONTRY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
214	D-WP(C)/33401/2024 WP(C)/19350/2024	SUKANTA SAMAL VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
215	D-WP(C)/33848/2024 WP(C)/19351/2024	SWASTIK JENA VS UNION OF INDIA	SANJAY KUMAR PARIDA VS	// 0 //

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216	D-WP(C)/33689/2024 WP(C)/19352/2024	GYANA RANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
217	D-WP(C)/31064/2024 WP(C)/19353/2024	SUNAM RAITA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
218	D-WP(C)/33976/2024 WP(C)/19354/2024	M/S SURYO UDYOG LTD., BBSR VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
219	D-WP(C)/32633/2024 WP(C)/19355/2024	BANSIDHAR SAHU VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
220	D-WP(C)/33672/2024 WP(C)/19356/2024	SARAT CHANDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	D-WP(C)/32671/2024 WP(C)/19357/2024	MANINI PANDA VS REGISTRAR, COOPERATIVE SOCIETIES , KHORDHA	SHAKTI DATTA TRIPATHY VS	// 0 //
222	D-WP(C)/33810/2024 WP(C)/19358/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
223	D-WP(C)/32974/2024 WP(C)/19359/2024	JASHODA NAIK VS UNION OF INDIA	KOUSIK ANANDA GURU VS	// 0 //
224	D-WP(C)/34068/2024 WP(C)/19360/2024	DR.NEELIMA KATTI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/33823/2024 WP(C)/19361/2024	PREMANANDA PRUSTY VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
226	D-WP(C)/33831/2024 WP(C)/19362/2024	ANANTA KUMAR SWAIN VS STATE OF ODISHA	GANESWAR BEHERA VS	// 0 //
227	D-WP(C)/32788/2024	AKSHAYA KUMAR PAL	SUBAS CHANDRA DAS	//

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	WP(C)/19363/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33847/2024 WP(C)/19364/2024	MANDAKINI ROUT VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
229	D-WP(C)/31074/2024 WP(C)/19365/2024	PRANITA LIMA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
230	D-WP(C)/33617/2024 WP(C)/19366/2024	SAROJINI BAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
231	D-WP(C)/33945/2024 WP(C)/19367/2024	ANIL KUMAR MALLICK VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
232	D-WP(C)/33537/2024 WP(C)/19368/2024	RAJESH AGHRIA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
233	D-WP(C)/32424/2024 WP(C)/19369/2024	SANTOSI KUMARI SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
234	D-WP(C)/34013/2024 WP(C)/19370/2024	RANJU MISHRA VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/33747/2024 WP(C)/19371/2024	DEBENDRA KUMAR PADHI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
236	D-WP(C)/33993/2024 WP(C)/19372/2024	JAY KRISHNA BAG VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA	SHASHI BHUSAN JENA VS	// 0 //
237	D-WP(C)/33664/2024 WP(C)/19373/2024	RAJ KUMAR PATEL VS COLLECTOR, SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
238	D-WP(C)/34018/2024 WP(C)/19374/2024	JITENDRA KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// 0

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239	D-WP(C)/33499/2024 WP(C)/19375/2024	DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA MANORANJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// // ()
240	D-WP(C)/33888/2024 WP(C)/19376/2024	M.MOHAN REDDY VS D.PADMINI @ SONY	DHANANJAYA MUND VS	// () //
241	D-WP(C)/33648/2024 WP(C)/19377/2024	BANANI BEHERA VS UNION OF INDIA	MILLON KUMAR VS	// () //
242	D-WP(C)/33716/2024 WP(C)/19378/2024	SAGAR KUMAR VS ZONAL OFFICER OF INDIAN BANK AT ZONAL OFFICE, KHORDHA	SANTOSH CHANDRA ATABODHI VS	// () //
243	D-WP(C)/30828/2024 WP(C)/19379/2024	RAJENDRA NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
244	D-WP(C)/31060/2024 WP(C)/19380/2024	PARAMA KUMAR BEBARTA VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //
245	D-WP(C)/34070/2024 WP(C)/19381/2024	ANUSUYA MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
246	D-WP(C)/34105/2024 WP(C)/19382/2024	PRASANT KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
247	D-WP(C)/34252/2024 WP(C)/19383/2024	DR.LOKANATH GARHNAYAK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// () //
248	D-WP(C)/34245/2024 WP(C)/19384/2024	DR. ANGURBALA DHAL VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// () //
249	D-WP(C)/34116/2024 WP(C)/19385/2024	RAMAKANTA SAHUKAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //

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250	D-WP(C)/33974/2024 WP(C)/19386/2024	ALL INDIA RETIREES OF REGIONAL RURAL BANK S WELFARE SOCIETY, ODISHA VS ODISHA GRAMYA BANK, GANDAMUNDA,BBSR	PRASANT KUMAR KHUNTIA VS	// 0 //
251	D-WP(C)/34297/2024 WP(C)/19387/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
252	D-WP(C)/33956/2024 WP(C)/19388/2024	MANDAKINI MAHARANA VS DEBENDRA NAIK	PABITRA KUMAR NAYAK VS	// 0 //
253	D-WP(C)/31227/2024 WP(C)/19389/2024	KRUSHAN CHANDRA DALABEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
254	D-WP(C)/33542/2024 WP(C)/19390/2024	BHUEN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
255	D-WP(C)/34211/2024 WP(C)/19391/2024	SARAT CHANDRA BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
256	D-WP(C)/33372/2024 WP(C)/19392/2024	RITANJALI NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
257	D-WP(C)/34034/2024 WP(C)/19393/2024	SUCHISMITA JENA VS SARASWATI PATRA	JYOTI RANJAN DEO VS	// 0 //
258	D-WP(C)/33546/2024 WP(C)/19394/2024	BHAKALU RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	D-WP(C)/33744/2024 WP(C)/19395/2024	SATYABRATA BEHERA VS STATE OF ODISHA	PRABHAV BEHERA VS	// 0 //
260	D-WP(C)/31666/2024 WP(C)/19396/2024	PRAMOD KUMAR MALICK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
261	D-WP(C)/31707/2024	BISWA RANJAN SWAIN	SARAT CHANDRA MEKAP	//

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	WP(C)/19397/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33824/2024 WP(C)/19398/2024	PRAMOD KUMAR PATEL VS WATER RESOURCES	MANAS PATI VS	// 0 //
263	D-WP(C)/31663/2024 WP(C)/19399/2024	PARSURAM BARAD VS STATE OF ODISHA	UMAKANT SHAOO VS	// 0 //
264	D-WP(C)/33548/2024 WP(C)/19400/2024	HARERAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
265	D-WP(C)/33493/2024 WP(C)/19401/2024	VIKASH YADAV@VIKAS YADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
266	D-WP(C)/32311/2024 WP(C)/19402/2024	ASHISH KUMAR ACHARYA VS SECY, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	NIKUNJA KUMAR ROUT VS	// 0 //
267	D-WP(C)/33591/2024 WP(C)/19403/2024	GOURANGA CHARAN SAHOO VS THE REVENUE DIVISIONAL COMMISSIONER (NORTHERN DIVISION) SAMBALPUR	BISWAMBAR MOHANTY VS	// 0 //
268	D-WP(C)/33545/2024 WP(C)/19404/2024	CHUNULAL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
269	D-WP(C)/32623/2024 WP(C)/19405/2024	LOPAMUDRA MISHRA VS STATE OF ODISHA	Jyotirmay Gupta VS	// 0 //
270	D-WP(C)/32497/2024 WP(C)/19406/2024	ANJALI DALEI VS DIRECTOR, NATIONAL INSTITUTE OF OPEN SCHOOLING, UP	UMAKANT SAHOO VS	// 0 //
271	D-WP(C)/30080/2024 WP(C)/19407/2024	M/S ARYANS INFRASTRUCTURE PVT.LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
272	D-WP(C)/30467/2024 WP(C)/19408/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD. VS	ANAM CHARAN PANDA VS	// 0

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273	D-WP(C)/34112/2024 WP(C)/19409/2024	STATE OF ODISHA MAGATA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
274	D-WP(C)/32606/2024 WP(C)/19410/2024	M/S . DAS AGENCIES VS ADDL. COMNR OF STATE TAX (APPEAL) TERRITORIAL RANGE , GANJAM	UMESH CHANDRA BEHURA VS	// // ()
275	D-WP(C)/33898/2024 WP(C)/19411/2024	NILAKANTHA MUDULI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // ()
276	D-WP(C)/33434/2024 WP(C)/19412/2024	JHASKETAN MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// // ()
277	D-WP(C)/33918/2024 WP(C)/19413/2024	MAA TARINI COLLEGE OF PARAMEDICAL SCIENCE, KEONJHAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // ()
278	D-WP(C)/34314/2024 WP(C)/19414/2024	MINAKSHI DURIA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// // ()
279	D-WP(C)/32670/2024 WP(C)/19415/2024	RAMESH CHANDRA PANDA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// // ()
280	D-WP(C)/33157/2024 WP(C)/19416/2024	OCM MOVERS PVT.LTD , BHUBANESWAR VS INDOSTAR CAPITAL FINANCE LTD, BHUBANESWAR	SUDEEP KUMAR SARANGI VS	// // ()
281	D-WP(C)/33913/2024 WP(C)/19417/2024	M/S. SUMEET SECURITY SERVICE, BBSR VS SUNDARGARH DISTRICT CENTRAL COOPERATIVE BANK	SIDHARTH SHANKAR PADHY VS	// // ()
282	D-WP(C)/33846/2024 WP(C)/19418/2024	PRATAP CHANDRA JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// // ()
283	D-WP(C)/33947/2024 WP(C)/19419/2024	AKSHAYA KUMAR DAS VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// // ()

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284	D-WP(C)/33901/2024 WP(C)/19420/2024	BIMAL KUMAR MALLIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
285	D-WP(C)/34099/2024 WP(C)/19421/2024	KANISTA SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
286	D-WP(C)/34098/2024 WP(C)/19422/2024	KASTURI RANA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
287	D-WP(C)/29691/2024 WP(C)/19423/2024	WEIGHING INDIA VS FOOD CORPORATION OF INDIA, NEW DELHI	RAJAT KUMAR PANDA VS	// 0 //
288	D-WP(C)/33600/2024 WP(C)/19424/2024	RAM LAKHAN GUPTA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
289	D-WP(C)/33623/2024 WP(C)/19425/2024	SATYAJIT SARANGI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
290	D-WP(C)/33793/2024 WP(C)/19426/2024	GAURA CHARAN DASH VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
291	D-WP(C)/34017/2024 WP(C)/19427/2024	BINODINI SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
292	D-WP(C)/33796/2024 WP(C)/19428/2024	BIBHU PRASAD SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
293	D-WP(C)/33835/2024 WP(C)/19429/2024	DR. ASISA KUMAR BISWAL VS STATE OF ORISSA	KULADA NANDA DAS VS	// 0 //
294	D-WP(C)/31892/2024 WP(C)/19430/2024	RAJENDRA PATRA VS CHIEF COMNR. OF CT AND GST, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
295	D-WP(C)/33496/2024	SANJEEV KUMAR SINGH	BIRAJA PRASANNA DAS	//

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	WP(C)/19431/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33717/2024 WP(C)/19432/2024	SABITA SINHA VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
297	D-WP(C)/34315/2024 WP(C)/19433/2024	HARESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
298	D-WP(C)/34317/2024 WP(C)/19434/2024	HARESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
299	D-WP(C)/34142/2024 WP(C)/19435/2024	SASWAT SOURAV PADHY VS VICE CHANCELLOR XIMB, BBSR	JYOTSNARANI RATH VS	// 0 //
300	D-WP(C)/30594/2024 WP(C)/19436/2024	KEDARNATH TARAI VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	PRONOY MOHANTY VS	// 0 //
301	D-WP(C)/33937/2024 WP(C)/19437/2024	KISHORE CHANDRA PADHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
302	D-WP(C)/31712/2024 WP(C)/19438/2024	PRANYA NUAI VS BHARAT PETROLEUM CORPORATION LTD., SAMBALPUR	BIBHUTI BHUSAN MISHRA VS	// 0 //
303	D-WP(C)/34208/2024 WP(C)/19439/2024	RASMIRANI DORA VS ADDITIONAL D.M., NAYAGARH	LAXMIKANTA MOHANTY VS	// 0 //
304	D-WP(C)/33448/2024 WP(C)/19440/2024	CHANDRA SERKHAR PANIGRAHI VS GOVT OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
305	D-WP(C)/34316/2024 WP(C)/19441/2024	RAJENDRA PRASAD MAHAPATRA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
306	D-WPCRL/23851/2024 WPCRL/102/2024	PRANATI PAIKARRAY VS	BIDESH RANJAN BEHERA VS	CHANDRASEKHARPUR /67 /2024 0

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307	D-ABLAPL/23743/2024 ABLAPL/8632/2024	STATE OF ODISHA SUBASH CHANDRA MANTRY VS	PRAKASH KUMAR BEURA VS	// BANKI /134 /2024 ()
308	D-ABLAPL/22837/2024 ABLAPL/8633/2024	STATE OF ODISHA BIJAYA KU. MALIK VS	SAROJ KUMAR PADHI VS	// PIPLI /291 /2024 ()
309	D-ABLAPL/23440/2024 ABLAPL/8634/2024	STATE OF ODISHA S.ANKETESU REDDY VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
310	D-ABLAPL/23307/2024 ABLAPL/8635/2024	STATE OF ODISHA SUNIL PALEI VS	SONALI ROUT VS	// SAHID NAGAR P.S. /425 /2023 ()
311	D-ABLAPL/23342/2024 ABLAPL/8636/2024	STATE OF ODISHA KISAN GURUNG @ KISHAN GURUNG VS	PRABHAT KUMAR PARIDA VS	// SECTOR-7 /135 /2024 ()
312	D-ABLAPL/22510/2024 ABLAPL/8637/2024	STATE OF ODISHA PREMRANJAN ORAM@DILU VS	UMA SHANKAR PATEL VS	// HEMGIR /322 /2024 ()
313	D-ABLAPL/23053/2024 ABLAPL/8638/2024	STATE OF ODISHA KANHU CHARAN SAHOO VS	SANTOSH KUMAR ROUT VS	// CUTTACK SADAR /382 /2024 ()
314	D-ABLAPL/22511/2024 ABLAPL/8639/2024	STATE OF ODISHA JAYADEV BEHERA VS	UMA SHANKAR PATEL VS	// HEMGIR /322 /2024 ()
315	D-ABLAPL/23764/2024 ABLAPL/8640/2024	STATE OF ODISHA RAMESH PRASAD ROUT VS	SARADA PRASAD DASH VS	// / /0 ()
316	D-ABLAPL/23458/2024 ABLAPL/8641/2024	STATE OF ODISHA SUKANTA MOHANTY @ SUKANT VS	HARIPAD MOHANTY VS	// BADAMBADI /238 /2024 ()
317	D-ABLAPL/23771/2024 ABLAPL/8642/2024	STATE OF ODISHA BHABAGRAHI MOHANTA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// SARAT /52 /2024 () //

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318	D-ABLAPL/23390/2024 ABLAPL/8643/2024	MANU @ MANOHAR JAGAT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /82 /2024 () //
319	D-ABLAPL/22563/2024 ABLAPL/8644/2024	DHRUBA MAHAKUR VS STATE OF ODISHA	LAXMAN PRADHAN VS	TARBHA /120 /2024 () //
320	D-ABLAPL/23505/2024 ABLAPL/8645/2024	AKASH KUMAR PRUSTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANGALPUR /258 /2024 () //
321	D-ABLAPL/23515/2024 ABLAPL/8646/2024	NIRANJANA PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 JMFC, HARABHANGA(Baudh) 2(B)CC/0000005/2024
322	D-ABLAPL/23672/2024 ABLAPL/8647/2024	JHILI SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NALCO /131 /2024 () //
323	D-ABLAPL/21816/2024 ABLAPL/8648/2024	NIRMAL SHARMA VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	HEMGIR /311 /2024 () //
324	D-ABLAPL/23818/2024 ABLAPL/8649/2024	BABAJI MAJHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /362 /2024 () //
325	D-ABLAPL/23841/2024 ABLAPL/8650/2024	PRAFULLA NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /76 /2023 () //
326	D-ABLAPL/23820/2024 ABLAPL/8651/2024	ASHOK KUMAR SINGH @ LULU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KANIHA /108 /2023 () //
327	D-ABLAPL/22095/2024 ABLAPL/8652/2024	SRIKANT @ UMESH CHANDRA JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GONDIA /191 /2024 () //
328	D-ABLAPL/23781/2024 ABLAPL/8653/2024	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /226 /2024 () //
329	D-ABLAPL/23780/2024	SARFUDIN KHAN	PRIYA RANJAN SINGH	BOUDH /285 /2024

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	ABLAPL/8654/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23795/2024 ABLAPL/8655/2024	BASANTI SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIRPORT /328 /2023 () //
331	D-ABLAPL/22990/2024 ABLAPL/8656/2024	RANJEET LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /72 /2021 () //
332	D-ABLAPL/23675/2024 ABLAPL/8657/2024	MAUJI PALAI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BRAHMAGIRI /331 /2024 () //
333	D-ABLAPL/23490/2024 ABLAPL/8658/2024	VINAY KUMAR KAHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /230 /2024 () //
334	D-ABLAPL/23621/2024 ABLAPL/8659/2024	HARIMAN @HARIMOHAN BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,BALASORE(Baleshwar) 2(A)CC/000022/2014
335	D-ABLAPL/23838/2024 ABLAPL/8660/2024	RAJ KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BARBIL /227 /2024 () //
336	D-ABLAPL/23651/2024 ABLAPL/8661/2024	CHANDAN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /220 /2024 () //
337	D-ABLAPL/23684/2024 ABLAPL/8662/2024	GOPAL KRUSHNA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BAIDYANATHPUR /281 /2024 () //
338	D-ABLAPL/23850/2024 ABLAPL/8663/2024	MAHENDRA SETHI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	PARADEEP /177 /2024 () //
339	D-ABLAPL/19150/2024 ABLAPL/8664/2024	RIAZ KHAN @ MOHAMMAD RIAZUDDIN VS STATE OF ODISHA	S.N.BISWAL VS	BALANGA /64 /2016 () //
340	D-ABLAPL/23921/2024 ABLAPL/8665/2024	SIVA SHANKAR BANERJEE VS	BIBHU PRASAD DAS VS	MAHILA P.S.(BBSR) /47 /2013 S.D.J.M.,BHUBANESWAR(Khordha)

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341	D-ABLAPL/22210/2024 ABLAPL/8666/2024	STATE OF ODISHA PABITRA KANDI VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	CT/0000835/2013 KAKATAPUR /65 /2024 () //
342	D-ABLAPL/23483/2024 ABLAPL/8667/2024	BINOD BIHARI PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	JATNI P.S. /293 /2024 () //
343	D-ABLAPL/22119/2024 ABLAPL/8668/2024	RAGHUNATH SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NAWAPARA /130 /2024 () //
344	D-ABLAPL/23610/2024 ABLAPL/8669/2024	GOUTAM BEHERA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	KISSANNAGAR PS /177 /2024 () //
345	D-ABLAPL/22900/2024 ABLAPL/8670/2024	SISIR KUMAR PARIDA @ BABUL PARIDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /174 /2024 () //
346	D-ABLAPL/23676/2024 ABLAPL/8671/2024	AJAY AGRAWAL @ AJAY KUMAR AGARWAL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NAYAPALLI P.S. /495 /2019 () //
347	D-ABLAPL/23179/2024 ABLAPL/8672/2024	SARATUN BIBI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	JAJPUR SADAR /200 /2024 () //
348	D-ABLAPL/23460/2024 ABLAPL/8673/2024	SUNIL NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /495 /2024 () //
349	D-ABLAPL/23748/2024 ABLAPL/8674/2024	RAMCHANDRA BALIARSINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /246 /2024 () //
350	D-ABLAPL/23837/2024 ABLAPL/8675/2024	ABHILASH TRIPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0000082/2024
351	D-ABLAPL/23346/2024 ABLAPL/8676/2024	RAJASHREE SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	CUTTACK SADAR /386 /2024 () //

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352	D-ABLAPL/23066/2024 ABLAPL/8677/2024	DEBENDRA NIRIKI VS STATE OF ODISHA	MANORANJAN MUDULI VS	SEMILLIGUDA /42 /2020 () //
353	D-ABLAPL/23352/2024 ABLAPL/8678/2024	SUBHAKANTA PARIDA VS STATE OF ODISHA	DEBENDRA MOHANTA VS	ASTARANGA /158 /2024 () //
354	D-ABLAPL/23243/2024 ABLAPL/8679/2024	BANAJYOTI MOHALIK @ BANAJYOTIRANJAN MALLICK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /313 /2024 () //
355	D-ABLAPL/23333/2024 ABLAPL/8680/2024	PRADIPTA KUMAR SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	INDUSTRIAL ESTATE PS /172 /2024 () //
356	D-ABLAPL/23569/2024 ABLAPL/8681/2024	GOURANGA RAKSA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	BADMAL /307 /2024 () //
357	D-ABLAPL/23337/2024 ABLAPL/8682/2024	BENUDHAR SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	INDUSTRIAL ESTATE PS /172 /2024 () //
358	D-ABLAPL/23571/2024 ABLAPL/8683/2024	SANTOSH PARIDA VS STATE OF ODISHA	SHYAM SUNDAR SINGH VS	INDUSTRIAL ESTATE PS /158 /2024 () //
359	D-ABLAPL/23532/2024 ABLAPL/8684/2024	SANTILATA @ SANTI BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /221 /2024 () //
360	D-ABLAPL/23693/2024 ABLAPL/8685/2024	PRASANT KUMAR MOHANTY @ CHUAPUA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /309 /2023 () //